

In the High Court of Judicature, Bombay.

From day, the 19th day of April 1864.

SPECIAL APPEAL No. 21 OF 1864.

Mankhund wulud Shivram Marwadi
being absent to his native country
by his agent Agurchund wulud
Goomanchund Marwadi of the Ah-
mednugur District (Original Plaintiff) Appellant

versus

Rumi Kom Krishna Lohar and
Kedoo wulud Ramji Vagh of
the Ahmednugur District
(Original Defendants) Respondents

Rs. 150 — " — "

The claim in the Original Suit was to recover possession
of a portion of a house

In Appeal No. 156 of 1863 the Judge
of the District of Ahmednuggar at Ahmednuggar reversed
the Decree of the Magistrate of Pimpri who had awarded the
claim, and threw it out with all costs

A Special Appeal was preferred in the High Court on the grounds that the
decision of the District Judge is contrary to Law:
1st In that the District Judge has upheld a sale
by Ramjee to Defendant Kedoo, although Ramjee

by

by Hindoo Law no title to the portion of
the house had no power to effect such sale.

2nd In that the District Judge has erroneously
held that Bhikaso the wife of Krishna and
Bhiwa had by Hindoo Law no title to the
portion of the house in dispute attached by
Plaintiff Manikchand as their property.

3rd In that the District Judge was in error in
holding that Krishna died after Bhikaso's
death such not being the case.

The Court confirmed
the decree of the District
Judge with costs.

H. C. W. M.
A. P. S. K.

Bill of Costs

By the appellant

In the District

In the Mooniff's court ————— 38.12.00
Do Judge's court (including V. Fee) ————— 5.00.00
43.12.00

In this Court

Stamp for memo. of special app^l ————— 8.00.00
Stamps for Copies of decree & judgment ————— 4.00.00
Stamp for Vukalutnamee ————— 2.00.00
Batta for Process and Postage ————— 2.10.00
Sectioner's Fee ————— 1.3.6.
Vukalut Fee ————— 4.8.00
21.12.6.

Rs. 65. 8. 6

By

By the Respondents
In the District

In the Moonsiff's Court, ————— 68

In Judge's Court ————— 1512 22.4

In this Court

Stamp for Vukratuluame ————— 2

Vukratuluame's Fee, ————— 48 6.8

Rupees. 28.12



A West

Sealer

The 19th day of April 1864.

A West
Registrar